

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

⑪

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/172/ (IB)/2017
NAME OF THE PETITIONER(S) : ARIES ENTERPRISES
NAME OF THE RESPONDENT(S) : AUGUSTAN TEXTILE COLOURS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A. C. SATHYANARAYANA A. C. MYLSONY	For Petitioner	A. C. Sathyanarayana
2.	A. S. SARAVANAN. G. Ramesh	For Respondent	G. Ramesh

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that the settlement talks are in progress and sought time for making submissions regarding the final outcome of the same. Time extended at request. Put up on 27.09.2017 at 10.30 A.M.

—S—
K Anantha Padmanabha Swamy
Member (Judicial)

bc